Annexure-8

Name of the corporate debtor: Ambey Castings Private Limited; Date of commencement of CIRP: 24/09/2025; List of creditors as on: 01/12/2025 List of operational creditors (Other than Workmen and Employees and Government Dues)

Remarks, if any Amount of claim not admitted Amount of claim under Amount of Amount of Details of claim admitted verification Details of claim received any mutual contingent Name of creditor Whether % of voting Amount Amount Amount of claim Nature of claim Amount claimed dues, that Date of receipt share in CoC claim related covered by covered by admitted may be setparty? security guarantee off interest That no documents in support of interest 0.00 28,22,002.17 charged was proivded by the claimant 0 65.30% No No No 13/10/2025 2.05.14,749.58 Operational Creditors 2,33,36,751.75 ₹ 1 EPIC STEEL INDUSTRY (revised filed on 14/10/2025) Supporting documents yet to be provided by 9,72,000.00 0.00 the claimant. 0.00% No Operational Creditors No yes 9.72.000.00 ₹ 13/05/205 2 Mrs Suman Choudhary 0.00 33,65,954.00 0 0.00% No No No Operational Creditors 33,65,954.00 ₹ 0.00 13/05/205 0.00 0 3 Shiva Graphite Resources Pvt Ltd 1.44% No No No 4,52,305.00 Operational Creditors 4,52,305.00 ₹ 0.00 20-11-2025 0.00 4 Kameshar Alloys & Steel Pvt Ltd 0 0.96% No No No 3,00,753.26 Operational Creditors 3,00,753.00 ₹ 0.00 0.00 13-11-2025 0 5 Jay Ceramics No 23.64% No No 74,25,064.00 Operational Creditors 74,25,064.00 ₹ That no documents in support of interest 18-11-2025 6 Shri Sai Enterprise 0.00 5,57,597.24 charged was proivded by the claimant 7.79% 30,05,604.00 19-11-2025 12,08,080.44 Further clarification was sought 24,48,006.76 Operational Creditors 0.00 0 0.60% Atal Steel LLP No No - Operational Creditors No 0.00 12,08,080.44 ₹ 0.00 17-11-2025 0.87% 0 8 Kamal Ispat Pvt Ltd. No No No 21,80,080.44 2,74,308.24 Operational Creditors 21-11-2025 2,74,308.24 ₹ 67,45,553.41

3,14,15,186.84

9 Gaianan Minerals



(Amount in₹)

^{4,03,40,820.43 ₹} ** Shiva Graphite Resources Pvt Ltd whose claim was earlier accepted has withdrawn their claim, since COC has been constituted only with operational crditor and it was resolved that creditor would meet the CIRP cost